

**GOVERNMENT OF INDIA
COAL
LOK SABHA**

UNSTARRED QUESTION NO:4303
ANSWERED ON:21.12.2005
CBI RAIDS
Ahir Shri Hansraj Gangaram

Will the Minister of COAL be pleased to state:

- (a) whether CBI, raids have been conducted on Vani and other rail sidings of Western Coalfields Ltd. area ;
- (b) if so, the details thereof ;
- (c) whether some irregularities have been found in such raids ;
- (d) if so, the action taken by the Government against the guilty officials of WCL;
- (e) the estimated loss incurred by WCL as a result of corruption in transportation of coal; and
- (f) the concrete measures taken by the Government to check corruption in the WCL ?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF COAL & MINES (Dr. DASARI NARAYANA RAO)

(a)&(b) : Yes, Sir. CBI conducted a joint surprise check at Wani Railway Siding, Wani North Area, Western Coalfields Limited (WCL), District Yavatmal on 22.11.2005. After surprise check, a preliminary enquiry has been registered for detailed investigation. The investigation is in progress.

(c)&(d) : Matter is under investigation by CBI. Action, if any, would be taken on completion of the investigation.

(e): The investigation is still in progress.

(f):Due attention is paid to streamline the procedures and practices Prevailing in the Coal India Limited (CIL) and its subsidiaries so as to make their working more transparent and systematic thus minimizing chances of corruption.CIL is taking the following steps continuously to check corruption : -

- (i) Identification of sensitive posts/departments.
- (ii) Rotational transfer of officers /employees working in sensitive POMS.
- (iii) Transfer of officers figured in agreed list and list of officers of doubtful integrity.
- (iv) Periodical inspections, both regular and surprise, in sensitive areas,
- (v) Post-scrutiny of files etc.
- (vi) Scrutiny of property returns,
- (vii) Annual exercise to verify the stock position of coal.